COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018 AND APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

Dated: 05th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 200 OF 2015 & <u>IA NO. 479 OF 2018</u> (Application for impleadment)

In the matter of:

North Karanpura Transmission Co. Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Commission & Ors.		••••	Respondent(s)
Counsel for the Appellant(s) :	Mr. Sanjay Sen, Sr. Adv. Mr. Buddy Ranganadhan Mr. Hasan Murtaza Ms. Malvika Prasad		
Counsel for the Respondent(s) :	Mr. Saurabh Mishra Mr. Abhishek Singh for R	R-1	
	Ms. Ranjitha Ramachano Ms. Anushree Bardhan fo		2
	Ms. Rimali Batra for R-4		
	Mr. Anand K. Ganesan Ms. Swapna Seshadri fo	r R-8	
	Mr. Aashish Anand Berna Mr. Paramhans for R-10	ard	
	Mr. Bipin Gupta for R-25	to 27	7

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-31

Mr. Sriharsha Peechara for NDMC

APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018 (Application for impleadment)

In the matter of:

Talcher-II Transmission Co. Ltd.		Appellant(s)
	Versus	
Central Electricity Regulatory Cor	Respondent(s)	
Counsel for the Appellant(s) :	Mr. Sanjay Sen, Sr. Adv. Mr. Buddy Ranganadhan Mr. Hasan Murtaza Ms. Malvika Prasad	
Counsel for the Respondent(s) :	Mr. Saurabh Mishra Mr. Abhishek Singh for R-1	
	Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-2	
	Mr. G.Umapathy Mr. S. Vallinayagam Mr. Aditya Singh Ms. R. Mekhala for R-4	

<u>ORDER</u>

List these matters for hearing on 10.07.2018, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey) **Technical Member** bn/pr

(Justice N. K. Patil) Judicial Member